

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India  
Ministry of Finance  
(Department of Revenue)  
Central Board of Indirect Taxes and Customs  
Directorate of Revenue Intelligence

**Notification No. 23/2020-Customs (N.T./CAA/DRI)**

New Delhi, dated the 20.03.2020

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4<sup>th</sup> June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30<sup>th</sup> November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

**TABLE**

<b>Sl. No.</b>	<b>Name of Noticee (s) and Address</b>	<b>Show Cause Notice Number and Date</b>	<b>Name of Adjudicating Authorities</b>	<b>Common Adjudicating Authority appointed</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>
1.	M/s Platemasters, W-193(B), S-Block, MIDC, Bhosari, Pune, Maharashtra-411026.	DRI F. No. DRI/LZU-CI/26/ Enq-24(Int.0)/2018/Platemasters dated 11/12.02.2020.	Additional Commissioner of Customs (Import-I), Group-V, New Custom House, Ballard Estate, Mumbai. Deputy Commissioner of Customs (Nhava Sheva-V), Group-V, Jawaharlal Nehru Custom House, Raigad.	Joint/Additional Commissioner of Customs (Import-I), Group-V, New Custom House, Ballard Estate, Mumbai.
2.	M/s Rosenberger Electronics Company (India) Pvt. Ltd., Plot No. N3B3, Phase-IV, Verna Industrial Estate, Verna, Goa-403422.	F. No. DRI/MZU/GRU/Int/145/2017 dated 14.02.2020.	Principal Commissioner/ Commissioner of Customs (Import), Air Cargo Complex, Sahar, Andheri (East), Mumbai. Principal Commissioner/ Commissioner of Customs (Import), Nhava Sheva-II, Jawaharlal Nehru Custom House, Raigad. Principal Commissioner/ Commissioner of Customs (Import), New Custom House, New Delhi.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.

			Joint/Additional Commissioner of Customs (Import), Inland Container Depot- Tughlkabad, New Delhi.	
3.	M/s S. M. Niryat Pvt. Ltd., Room No. 402, Sagar Trade Cube, 104, Shyama Prasad Mukherjee Road, Kolkata-700026 and 3 others.	F. No. DRI/DZU/23/Enq-77/2017/ SMNIRYAT dated 03.01.2020 read with corrigendum dated 13.02.2020	Principal Commissioner/ Commissioner of Customs (Preventive), C. R. Building, Rajasva Vihar, Bhubaneswar  Principal Commissioner/ Commissioner of Customs (Port), Custom House, Kolkata.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.
4.	M/s BSH Household Appliances Manufacturing Pvt. Ltd., 2 <sup>nd</sup> Floor, Arena House, Plot No. 103, Road No. 12, MIDC, Andheri (East), Mumbai-400093.	F. No. DRI/MZU/CI/Int-148/2019 dated 26.02.2020.	Assistant/Deputy Commissioner of Customs, Group VA, O/o Principal Commissioner of Customs (III) (Import), Air Cargo Complex, Sahar, Andheri (East), Mumbai.  Assistant/Deputy Commissioner of Customs, Group VA, O/o Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House Raigad.  Assistant/Deputy Commissioner of Customs, Group VA, O/o Principal Commissioner of Customs, GST Road, New Custom House, Chennai-II, Meenambakkam, Chennai.	Assistant/Deputy Commissioner of Customs, Group VA, O/o Principal Commissioner of Customs (III) (Import), Air Cargo Complex, Sahar, Andheri (East), Mumbai.

[F. No. DRI/HQ-CI/50D/CAA-14/2020]

(JASPREET SINGH SUKHIJA)  
JOINT DIRECTOR

Copy forwarded for information and updation of record to:

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table.
3. Principal/Additional Director General, DRI- Delhi, Lucknow and Mumbai with the request to inform all the noticees to the show cause notices, pertaining to his zone, regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files alongwith copy of SCN, RUDs and acknowledgement of the Show Cause Notice to the Common Adjudicating Authority appointed.*